

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 6096- JK (LD) of 2026
DATED:- 14 - 05 - 2026

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

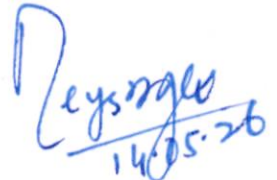
Sd/-
(Achal Sethi)

Commissioner Secretary to Government
Dated: 14.05.2026

No:-LAW-OIC/4/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Government , Industries and Commerce Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


14.05.26

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 6096- JK(LD) of 2026 dated 14.05.2026

S.No	Titled of the case.	OIC
1	WP(C) No. 2631/2025-Titled Nenait Sharma V/s UT of J&K & Others.	(Dr.Arun Singh Manahas),JKAS Director Industries & Commerce, Jammu.
2	C.P /135/2026 in OA/828/2025 titled Pawandeep Singh V/s Vikramjit Singh & Anr.	(Dr.Arun Singh Manahas),JKAS Director Industries & Commerce, Jammu.
3	WP(C).No.1205/2026 titled Guninder Jeet Singh Wazir V/s UT of J&K & Ors.	(Sh. Mushtaq Ahmad Choudhary),JKAS General Manager, DIC, Kathua.
4	WP(C) No.2256/2026 titled M/s H2M Health care V/s UT of J&K & Others	(Sh. Mushtaq Ahmad Choudhary),JKAS General Manager, DIC, Kathua.
5	RFA No.16/2026 titled Padam Dev Singh V/s UT of J&K & Others	(Sh. Gurpreet Singh), JKAS, General Manager, DIC, Samba. Email ID: generalmanagerdicsamba@gmail.com Mob No.9419121365
6	WP(C) No. /2026 titled Vishal Dogra V/s UT of J&K & Others	(Sh. Gurpreet Singh), JKAS, General Manager, DIC, Samba. Email ID: generalmanagerdicsamba@gmail.com Mob No.9419121365
7	WP(C) No.444/2026 M/s Musharaf Iqbal Qureshi Vs UT of J&K and others	Mr. Pawan Sethi General Manager SIDCO (A&P)
8	Umar Muzaffar Vs UT of J&K & others	Mr. Irfan Mufti Manager Estates SIDCO Khonmoh
9	LPA 84/2025 Bashir Ahmad & Anr Vs Govt. of J&K & others	
10	Muzaffar Ahmad Dar Vs Pushpinder Kumar & others	Mr. Fayaz Ahmad Teli Manager Estates SIDCO Lassipora Pulwama
11	Mohammad Ramzan Mochi Vs UT of J&K	
12	Hajra Begum Vs Commissioner/Secretary to Govt. I&C Deptt.	Mr. Irfan Mufti Manager Estates SIDCO Khonmoh

Reysingh *Im*